

PRASAD SINGH) : (a) Milk powder manufactured in India is subjected to standards for pesticide residues as laid down under the Prevention of Food Adulteration Act and the rules framed thereunder. All exports of milk are required to meet the standards laid down by the Bureau of Indian Standards (BIS) or to any international or additional specifications if so required by the buyer, provided the same is not inferior to the BIS standards.

(b) Per capita nutritional requirement of milk has been estimated to be 220 ml/day which works out to about 28 gms of milk powder per day.

[Translation]

Foreign Investment in Agricultural Sector

1567. SHRI PRABHU DAYAL KATHERIA :
SHRI SATYA DEO SINGH :
KUMARI UMA BHARATI :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the foreign investment in the agriculture sector has not increased despite adoption of liberalisation policy;

(b) if so, the reasons therefor;

(c) whether the Government have formulated any scheme to promote the foreign investment in this sector; and

(d) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The Foreign Direct Investment (FDI) and technical collaboration in the agriculture sector has increased during the past few years.

(b) Question does not arise.

(c) No, Sir.

(d) Question does not arise.

Foreign Assistance to Organisations

1568. SHRI LALMUNI CHAUBEY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names of the organisations working for the development of environment receiving funds from the foreign countries;

(b) whether the Government have also received complaints regarding the activities of these organisations; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) Relevant information is being collected and will be laid on the Table of the House.

[English]

Violence in N.E. Region

1569. SHRI PRAMOD MAHAJAN :
SHRI BADAL CHOUDHURY :
DR. LAXMINARAYAN PANDEY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the extremist organisations of North Eastern Region are being imparted training in arms at the camps based in Bangladesh, Bhutan and Myamar for continuing the insurgent activities in the region and some other States in the country;

(b) if so, the details thereof;

(c) whether the Government have taken up the matter with these countries; and

(d) if so, the reaction of these countries thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Reports indicate that there are camps in some of our neighbouring countries which are being used by North East insurgent groups for safe havens, sanctuary and training purposes. The matter has been taken up with these countries and they have assured that they will not allow negative elements to use their territory for activities prejudicial to the interests of India.

Policy for NGOs

1570. SHRI V.M. SUDHEERAN :
SHRI PRADIP BHATTACHARYA :
SHRI BANWARI LAL PUROHIT :
SHRI BADAL CHOUDHURY :

Will the Minister of WELFARE be pleased to state :

(a) whether the Government have laid down any policy to give the financial assistance to Non-Government Organisations (NGOs) with the approval of the State Government;

(b) if so, the details thereof;

(c) the financial assistance given to the Non-Governmental Organisations during the period from 1st May, 1996 to 31st January, 1997;

(d) whether complaints regarding mis-utilisation of the funds have been received against some of these organisations;

(e) if so, the details thereof;